

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR EVEREST INFRA ENERGY LIMITED OPERATING IN ENGINEERING, PROCUREMENT, AND CONSTRUCTION BUSINESS AT EVEREST ENGINEERING HOUSE A SECTOR, NAHARLAGUN, ARUNACHAL PRADESH, India, 791110**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Everest Infra Energy Limited CIN: -U45203AR2006PLC008234 PAN: - AABCE7178B
2.	Address of the registered office	Everest Engineering House A Sector, Naharlagun, Arunachal Pradesh, India, 791110
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	45/1 Rafi Ahmed Kidwai Road Jaiswal Mansion, 2nd Floor Kolkata, West Bengal, 700016,  <b>Corporate Office:</b> GN-10, Sector-V, Salt Lake City, Kolkata-700091
5.	Installed capacity of main products/ services	The Company is mainly engaged in EPC Business. It provides infrastructure job works related to electrical overhead construction jobs and rural electrification works in the country.
6.	Quantity and value of main products/ services sold in last financial year	Turnover as per the Audited Financial Statement (2023-24): Rs 6,57,940.30
7.	Number of employees/ workmen	13
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail <a href="mailto:cirp.everest@gmail.com">cirp.everest@gmail.com</a> and from the IBBI Website: <a href="https://ibbi.gov.in/en/claims/corporate-personals">https://ibbi.gov.in/en/claims/corporate-personals</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to <a href="mailto:cirp.everest@gmail.com">cirp.everest@gmail.com</a>
10.	Last date for receipt of expression of interest	26-02-2025
11.	Date of issue of provisional list of prospective resolution applicants	08-03-2025
12.	Last date for submission of objections to provisional list	13-03-2025
13.	Date of issue of final list of prospective resolution applicants	23-03-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28-03-2025
15.	Last date for submission of resolution plans	27-04-2025
16.	Process email id to submit Expression of Interest	cirp.everest@gmail.com

Sd/-

Jitendra Lohia

Resolution Professional

Reg No: IBBI/IPA-001/IP-P00170/2017-2018/10339

AFA No.: AA1/10339/02/311225/107871, Valid up to – 31/12/2025

2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020

For Everest Infra Energy Limited

Date: 11.02.2025

Place: Kolkata